THE HIGH COURT OF MEGHALAYA SHILLONG

RESULT FOR THE POST OF COMPUTER OPERATOR

No.HCM.II/78/2016-Estt/ /5 2.6

Dated, Shillong the 10th February, 2017

On the basis of the Written Examination, Practical Examination and Personal Interview held for the post of Computer Operator in the High Court of Meghalaya, the following candidate has been selected:

1. Roll No.4014 Vincent Jefferson Rani

The following candidate has been kept in the Reserved List:

1. Roll No.3948 Krishna Giri

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 27th February 2017 at 10:00 am. His joining will be subject to medical and police verification reports.

In case of the selected candidate failing to report by the given date, the appointment may be offered to the candidate in the reserved list.

By order,

REGISTRAR GENERAL

No.HCM.II/78/2016-Estt/ 1526-A

Dated, Shillong the 10th February, 2017

Copy for information to: -

- The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 5. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 7. Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
- 8. The Accountant-cum-Cashier, High Court of Meghalaya.
- 9. Shri. Vincent Jefferson Rani c/o Giribatayan, Next to St. John's Church, Madan laban, Shillong 793004
- 10. Notice Board.
- 11. Office File.

REGISTRAR GENERAL